

SLP(C)No. 18025 OF 2000
ITEM No.4

Court No.10

SECTION IVA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.18025/2000

(From the judgement and order dated 08/12/1999 in HRRP 845/99
of The HIGH COURT OF KARNATAKA AT BANGALORE)

N.R. NARAYAN SWAMY

Petitioner (s)

VERSUS

B. FRANCIS JAGAN

Respondent (s)

(For Final Disposal)

Date : 25/07/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE R.P. SETHI

For Petitioner (s) Ms. Kiran Suri,Adv.

For Respondent (s) Mr. CV Babu, Adv.
Mr. T.Raja,Adv.

UPON hearing counsel the Court made the following
O R D E R

...L.....I....T.....T.....T.....T.....T.....T.....T.....T.....J
.SP2

Heard learned counsel for the parties.
Judgment reserved.

.SP1

(D.L. Chugh)
Court Master

(K.K. Chadha)
Court Master